

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 59

**IA No. 1253/22 in
CP(IB) No.182/Chd/Hry/2021
(Admitted)**

Under Section 94, IBC 2016

In the matter of:-

Monica Bansal

...Petitioner

Present through Video Conferencing:

Ms. Divya Sharma, Advocate with Ms. Manveen Narang, Advocate for RP.

IA No. 1253/22

This application has been filed for placing on record the report of the Resolution Professional under Section 106 of the Insolvency and bankruptcy Code, 2016. The same is taken on record. List for consideration on 29.11.2022.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

September 29, 2022
SM